

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.3987/2016

Monday, this the 12<sup>th</sup> day of February 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Manju, age 47 years  
w/o late Shri Satish  
House No. D-524, J J Colony, Sharkarpur  
Delhi – 110 034

..Applicant

(*Nemo*)

Versus

1. State NCT of Delhi  
Through Engineer-in-Chief  
Ministry of Public work Department  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi – 2
2. The Executive Engineer  
CBMD M-431  
Public work Department  
Near Gate No.6  
Jawahar Lal Nehru Stadium  
New Delhi – 110 003
3. The Superintendent Engineer  
CBMD M-43  
Central Public Work Department  
11<sup>th</sup> Floor, MSO Building, New Delhi – 2

..Respondents

(*Nemo*)

**O R D E R (ORAL)**

None for the parties. It is noticed that even on the earlier date, i.e., 15.12.2017, nobody appeared on behalf of the applicant. It appears that she has lost interest in prosecuting this matter. Accordingly, O.A. is dismissed for default of appearance and non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

**February 12, 2018**

/sunil/